National Company Law Tribunal Allahabad Bench Allahabad

CP No. 106(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016.

NAME OF THE COMPANY: Smt. Poonam Gupta

Vs.

M/s Janammandal Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Ashish ler, Shr. Advocak Petitioned Abs.

2. Dr. Pawan Jair J (MA Despondant & CS April Kyrner PCS " April" April".

Nielli Snigh Advocate Respondant august.

Order dated 27.09.2016

CP No. 106(ND)/2012 Smt. Poonam Gupta Vs. M/s Janammandal Ltd

At the request of both the Learned Counsels, matters are ordered to be listed on 19.10.2016 for completion of filing of copies of synopsis and paper books.

List the matter on 19.10.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 27.09.2016